Name of the corporate debtor: ; Date of commencement of CIRP: ; List of creditors as on:

List of opera	tional	creditors	(Government	du
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Amount SI. No.	Details of Cla Department	imant 	Identifi		of claim Amount claimed	Amount		Details of claim admitted Amount Amount		Whether	% of voting	Amount of	Amount of any	Amount of claim	Amount of claim under	Remar
NO.	Department	Government	cation	Date of receipt	Amount claimed	of claim	Nature of	covered by	covered by	related	share in	contingent claim	mutual	not	claim under verification	ks, if any
		- Covernment	No.			admitted	claim	security interest	guarantee	party?	CoC, if		dues,	admitted		
1	Commercial Tax Office	Govt. Of India, Asst. Commissioner GST & Central Excise, Bhubaneswar	NA	17.09.2019	276,428,893.00	-	VAT/ CST Claim	-	-	No	NA		-	276,428,893.00	-	
2	Commercial Tax Office	Assistant Commissioner of Commercial Tax - Tamilnadu	NA	15-Nov-19	328,930,958.00		VAT/ CST Claim	-	-	No	NA	-	-	328,930,958.00	-	An amount of INR 1.40 crores is admitted at a notional amount of Re. 1, as there is a pending [litigation] before the Assessing authority and the balance amount of INR 31.50 crores is
3	Commercial Tax Office	Danita Campiniana Campanial Tarr							_	No	NA					admitted in full.
4	Commercial Tax Office	Deputy Commissioner, Commercial Tax Dept, Sec 3, Mathura	NA	18.11.2019	5,495,000.00	-	Sales Tax					-		5,495,000.00	-	
4		Assistant Comissioner of Commercial Tax Audit, Banglore	NA	09.05.2019	9,163,789.00	-	VAT/ CST Claim			No	NA	-	-	9,163,789.00	-	
5	Custom Authority	Ji Ji Jacob, Assistant Commissioner of Customs	NA	25.03.2019	166,259,838.00	166,259,838.00	Custom Duty	-	-	No	NA	-	-		-	
6	Commercial Tax Office	Dy. Comm., CT & GST - Bhubaneswar - II	NA	11.06.2019	648,809,968.00	243,639,312.00	VAT/ CST Claim	-	-	No	NA	227,429,047.00		177,741,609.00	-	An amount of INR 37.21 is admitted at a notional amount of Re 1, as there is a pending [litigation] in relation to the claim, balance amount of INR 24.36 crores is admitted in full
7	Commercial Tax Office	Asst. Comm. Of State Tax - Vadodara	NA	01.05.2019	95,473,475.00	1.00	VAT/ CST Claim		-	No	NA	1,516,343.00		93,957,132.00	-	An amount of INR 9.05 crores is admitted at a notional amount of Re.1, as there is a pending [litigation] before the Dy. Commissioner (Appeal) Vadodara, balance amount of INR 0.50 crore is under verification.
8	Commercial Tax Office	Deputy Commissioner of Sales Tax, Nashik	NA	26.04.2019	58,864,997.00	1.00	VAT/ CST Claim			No	NA	58,864,997.00		-	-	An amount of INR 5.89 crore is admitted at a notional amount of Re.1, as there is a pending litigation jin relation to your claim before the Appellate Tribunal Chandigarh, Haryana.
9		Excise & Taxation Officer of State Tax cum Assessing Authority - Kaithal	NA	19.07.2019	176,960,130.00	1.00	VAT/ CST Claim	-	-	No	NA	53,006,578.00		123,953,552.00	-	An amount of INR 5.30 crores is admitted at a notional amount of Re.1, as there is a pending [/ litigation] before the Appellate Tribunal Chandigarh Haryana and and the balance amount of INR 12,39,552 is not admitted since the order are passed during Moratorium
10	Commercial Tax Office	Professional Tax Officer, Bangalore	NA	06.08.2019	36,913.00	36,913.00	Professional Tax	-	-	No	NA		-	-	-	
11	GST Authority	Commissioner Of Cgst, Gst, Delhi East Commissionerate, C.R. Buildcon, I.P Estate, New Delhi	NA	06.02.2020	5,297,000,000.00	-	GST	-	-	No	NA	-	-	5,297,000,000.00	-	
12	Income Tax Authority	Deputy Commissioner Of Income Tax, Delhi (Tds)	NA	27.01.2020	3,491,130.00	3,491,130.00	TDS	-	-	No	NA	-	-	-	-	
13	Municipal Corporation of Greater Mumbai	Municipal Corporation of Greater Mumbai	NA	24.01.2020	12,436,850.00	12,436,850.00	OCTROI	-	-	No	NA	-	-	-	-	
14	CCT Authority.	The Deputy Commissioner (East-I), Central Tax GST Gurugram	NA	02.03.2020	2,499,287.00	683,978.00	GST	-	-	No	NA	-	-	1,815,309.00	-	
15	GST Authority Commercial Tax Office Commercial Tax Office	Dy. State Tax, Commercial Tax Department, Work Contract & Leasing Tax, Kota (Rajasthan) The Deputy Commissioner of Commercial	NA	7-Sep-20	61,986,450.00	49,546,782.00	VAT/ CST Claim	-		No No	NA NA	-	-	12,439,668.00	-	
	Commercial Tax Office	Taxes (Audit), Government of Commercial Taxes, Government of Karnataka, Bangalore The Deputy Commissioner of Commercial	NA	4-Mar-20	126,784,632.00	-	VAT/ CST Claim					-		120,784,032.00	-	
1/	Commercial Tax Office	Taxes (Government of Commercial Taxes, Government of Karnataka, Bangalore	NA	10-Aug-20	178,618.00	178,618.00									-	
		Total			7,270,800,928.00	476,273,424.00	-			-	-	340,816,962.00	-	6,453,710,542.00	-	-